

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32093/2011

(From the judgement and order dated 21/04/2010 in CMWP No.8/2009 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

PRADEEP KUMAR TEWARI & ORS.

Respondent(s)

(Office report on default)

Date: 14/09/2012 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE H.L. GOKHALE
(In chambers)

For Petitioner(s)
Mr. Vikrant Yadav, Adv.
Mr. Gaurav Aggarwal, Adv.
Mr. M.R. Shamshad, Adv.

For Respondent(s)
For M/S Vidhi International, Adv.

UPON hearing counsel the Court made the following
O R D E R

One week's time is granted for filing the process fee. If so
filed, let notice be issued to the respondents.

(Sukhbir Paul Kaur)
Court Master

(Indu Bala Kapur)
Court Master

